NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
155/16	226/17	Hearing	391 / 394	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Mereli Aranth sivan. Counce for Portran.

Ayun h. Poilal.

2) Prema Haldi

Polocak for Nistala

Heard counsel for petitioner. He has filed one memo of undertaking in respect of TP 224/2017, TP 225/2017, TP 226/2017 and TP 227/2017 signed by authorised representative of Petitioner Company dated 08.03.2017.

Orders reserved.

MEMBER (J)

MEMBER (T)